

Annexure – 3


Name of the corporate debtor: **JAWAN MINING AND CONSTRUCTION EQUIPMENT PVT. LTD.** Date of commencement of CIRP: **08.12.2023** List of creditors as on: **12.04.2024**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Central Bank of India	AAACC2498P	18.12.2023	4,48,81,547	42858914	Secured	42858914	42858914	No	23.58	0	1893000	129633	0	Central bank of india has sold the collateral security in the name of the guarantor and amount of rs.18.93 lacs is credited in the account of the CD.

For Jawan Mining and Construction Equipments Private Limited


Satyendra Prasad Khorana
 Resolution Professional
 IP Reg. No.: **IBBI/PA-002/**
IP-N00002/2018-2017/10502
 AFA No.: **AA2/10002/02/**
101224/203107
 dated upto 10.12.2024